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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C)No.5858/2017 & CM No.45279/2021**

KHUSBOO SAIFI

.....Petitioner

Through : Ms Sneha Mukharjee, Advocate.

versus

UNION OF INDIA AND ANR

.....Respondents

Through : Mr Ruchir Mishra and Mr Mukesh
Kumar Tiwari, Advs. for R-1.

Mr Rajshekhar Rao, Sr.
Advocate/Amicus Curiae with Mr.
Karthik Sundar, Ms Mansi Sood and
Ms Sonal Sarda, Advocates.

Mr Gautam Narayan, ASC, GNCTD.

Mr R.K. Kapoor, Advocate for
applicant in CM 19948/2016.

+ **W.P.(C)No.284/2015 & CM Nos.54525-26/2018**

RIT FOUNDATION

.....Petitioner

Through : Ms Karuna Nundy with Mr Raghav
Awasthy, Advocates.

versus

UNION OF INDIA

.....Respondent

Through : Ms Monika Arora, CGSC.

Mr Rajshekhar Rao, Sr.
Advocate/Amicus Curiae with Mr.
Karthik Sundar, Ms. Mansi Sood and
Ms. Sonal Sarda, Advocates.

- + **W.P.(C)No.6217/2016**
 ABDULLA KHANPetitioner
 Through : Mr Amit Kumar, Advocate.
versus
 UNION OF INDIA& ORS.Respondents
 Through : Mr Vikram Jetly, CGSC for
 respondent no.1/UOI.
 Mr Satyakam, ASC for respondent
 no.2/GNCTD.
 Mr Rajshekhar Rao, Sr.
 Advocate/Amicus Curiae with Mr.
 Karthik Sundar, Ms Mansi Sood and
 Ms Sonal Sarda, Advocates.
- + **W.P.(C)No.6024/2017**
 ALL INDIA DEMOCRATIC WOMENSASSOCIATION...Petitioner
 Through : Ms Karuna Nundy with Mr Rahul
 Narayan, Ms Ragini Nagpal, Ms.
 Muskan Tibrewala and MrShashwat
 Goel, Advocates.
versus
 UNION OF INDIARespondent
 Through : Mr Rajshekhar Rao, Sr.
 Advocate/Amicus Curiae with Mr.
 Karthik Sundar, Ms Mansi Sood and
 Ms. Sonal Sarda, Advocates.
- + **W.P.(CRL) 964/2017**
 FARHANPetitioner
 Through : Mr Sahid Malik, Advocate.
versus
 STATE & ANRRespondents
 Through : Mr Amit Peswani, proxy counsel for
 Ms Nandita Rao, ASC for State.
 Mr Rajshekhar Rao, Sr.
 Advocate/Amicus Curiae with Mr.
 Karthik Sundar, Ms Mansi Sood and
 Ms Sonal Sarda, Advocates.

**CORAM:
HON'BLE MR. JUSTICE RAJIV SHAKDHER
HON'BLE MR. JUSTICE C. HARI SHANKAR**

ORDER

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15.12.2021

[Physical Court Hearing/Hybrid Hearing (as per request)]

1. We have heard Ms Karuna Nundy, learned counsel, who appears for the petitioner in WP(C) No.284/2015 and WP(C) No.6024/2017 as also Mr Rajshekhar Rao, learned amicus curiae, for some time.
2. List the above-captioned matters for further arguments on 07.01.2022, at 03.00 P.M.
3. Counsels for the parties are given leave to approach the Court Master/Registry, for obtaining digital copies of the record.

RAJIV SHAKDHER, J

C. HARI SHANKAR, J

DECEMBER15, 2021

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Click here to check corrigendum, if any